

[Shri. Madhavsingh Solanki]-

up to go into all aspects of the plan. It is our earnest desire to draw up a plan providing for the optimum growth of economy consistent with social equity and justice and fulfilling, to the greatest extent possible, the aspirations of the people. While we can be justly *proud* of our achievements in very many directions we do realise that there are many areas where there is much more to be done. We shall make every possible effort to get them done.

Many honorable friends have made very valuable suggestions ranging from poverty alleviation to development of agriculture, Japanese method of economic management, to giving a new thrust to our industrial development, etc. as also the implementation aspect of development. I am very grateful to them. There are many more miles to go before we can rest; rest we shall, if every tear of the last child has been wiped if the last hungry mouth has been fed, the last child clothed and the last family housed, and the country crosses the threshold from a developing to a developed nation.

Had Dr. Subramanian Swamy been present* here I would have requested him to join this august House to trust us to do our very best and withdraw his resolution. Thank you.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) : Dr. Subramanian Swamy is not present to ask him whether he will withdraw his resolution. So I have to put his resolution to vote.

The question is—

"Considering the unimpressive economic performance during the last forty years in our country and taking into account the experience of China and USSR, this House urges upon Government to abandon the Soviet economic strategy adopted earlier; and instead formulate the Eighth Five-Year Plan on the economic model shaped by the precepts of, Mahatma Gandhi, Sardar Patel. Jai Prakash

Narayan and Chaudhary Charan Singh, in general, and the principles of economic decentralisation and self-reliance, in particular, with the main thrust on the need to motivate *people* for self-employment by providing them adequate incentives and opportunities with a view to :—

- (i) generate a growth rate of ten per cent per year by placing more emphasis on agriculture, employment generation and ensuring optimum utilization of available resources through the effective use of market forces and fiscal policy; and
- (ii) making India a fully developed country within one generation." *The motion was negatived.*

STATEMENT BY MINISTER

Re. Newspaper reports on the Planning Commission's reported move for elimination of MRTP Act and FERA

THE MINISTER OF PLANNING AND
THE MINISTER OF PROGRAMME
IMPLEMENTATION (SHRI MADHAV-
SINGH SOLANKI) : Mr. Vice-Chairman, with your permission I would like to make a brief statement.

My attention has been drawn to a news item appearing in the PATRIOT dated 29-8-1988 in which it has been stated that the Planning Commission is considering total elimination of the MRTP and FERA Acts during the Eighth Plan period beginning in 1990. The news item also says that the Advisory Group on Industry of the Planning Commission had submitted a report to this effect earlier this year. The issue was discussed in this honourable House also by the honourable Shri Jagdish Desai.

I have to submit to this august House that the newspaper report does not seem to be factually correct. The facts, briefly stated, are that as a part of the exercise

for the Eighth Five Year Plan the Planning Commission has set up several Steering Committees. One of the Steering Committees is on 'industries'. The Committee in its first meeting held in May, 1988 set up several groups to do the preliminary work for the Steering Committee. These related to specific sectors of industries and to certain general issues confronting industry in the country.

The earlier existing Group on Capital Goods Industry, set up by the Planning Commission about two years ago, was adopted by the Steering Committee as one of such Working Groups. This Group is presided over by Mr. Mantosh Sondhi, formerly Secretary to the Government of India. I understand that this Group has prepared its first draft which interacted

with the Steering Committee for preliminary discussion. The Group has yet to finalise its report and submit it to the Steering Committee for its consideration. Therefore, to assume that the Group has finalised or that "the Steering Committee has accepted that recommendation, or that the Planning Commission at the official level has decided to accept it, would not be correct.

THE VICE-CHAIRMAN (Shri H. Hanumanthappa) ; The House now stands adjourned to meet at 11 A.M. on Monday, the 5th September 1988.

The House then adjourned at thirty minutes past five of the clock till eleven of the clock on Monday, the 5th September 1988.